SHRI A. C. GUHA: I think the State Governments have agreed. The difficulty is that it is not only the question of the State Governments having agreed. The question also is whether these banks are really suitable to be taken over by the Reserve Bank or the State Bank of India.

SHRI P. S. RAJAGOPAL NAIDU: The Rural Credit Survey Report has recommended the amalgamation of all the State Banks with the State Bank of India. May I know whether the recommendations of this body is being implemented or not?

SHRI A. C. GUHA: I cannot say whether every word of what has been said in that Report: will be implemented or not but surely that Report is being considered. The hon. Member need not have any apprehension in regard to this matter. It may not, however, be possible for all the State Banks to be amalgamated with the State Bank of India.

## COMMISSION FOR REVIEWING THE BANKING SITUATION IN TRAVANCORE-COCHIN

\*423. SHRI S. C. KARAYALAR: Will the Minister for FINANCE be pleased to state whether the recommendation of the Bank Award Commission regarding the appointment of a Commission to review the banking situation in Travancore-Cochin State has been accepted by Government and if so, whether a Commission has been appointed for the purpose?

THE MINISTER FOR REVENUE AND DEFENCE EXPENDITURE (SHRI A. C. GUHA): The recommendation in question has been accepted by Government and the appointment of the Commission is expected to be made shortly.

SHRI S. C. KARAYALAR: May I know what the delay is due to? The recommendation was made a fairly long time ago.

SHRI A. C. GUHA: I do not think it was made a fairly long time ago.

It was only just a few months back. This requires to be examined by the Reserve Bank. It also involves the question of enquiring into the working of about 160 banks. This may require a few months' time. We have now accepted the recommendation and are now only settling the terms of reference and finding out the suitable personnel. It may be possible for us to announce the Commission very shortly.

to Questions

## PROPAGATION OF HINDI IN NON-HINDISTATES

\*424. SHRI D. NARAYAN: Will the Minister for EDUCATION be pleased to state:

- (a) the names of the organisations in each State that have been given, grants in the current year for the pro-' pagation of Hindi in non-Hindi speak-ting areas; and
- (b) the specific work undertaken by them for the propagation of Hindi in those areas?

THE DEPUTY MINISTER FOR EDU-CATION (DR. K. L. SHRTMALI): (a) and (b). A statement is laid on the Table of the House. [See Appendix XI, Annexure No. 83.]

SHRI D. NARAYAN: May I know, Sir, if there are any other organisations that have asked for grants, but whose cases have not been decided yet?

Dr. K. L. SHRIMALI: To answer the question if any applications are pending I shall need notice.

SHRI D. NARAYAN: May I know, Sir, if the Wardah Prachar Samiti is being given grant every year, and this year also it is likely to be granted?

DR. K. L. SHRIMALI: In the grants that have been given in 1955-56 I don't find the name of Wardah Prachar Samiti.

SHRT D. NABAYAN: May I know, Sir, if the examinations of.Wardah Samiti are not recognised by the Government of Bombay, and if so, why grant is being given to it, and if grant is not given in its name why is it being given to Hindi Sahitya Sam-melan of which it is a Sub-Samiti?

DR. K. L. SHRIMALI: Well, Sir, Our policy now is that we do not give grants to associations. We are giving grants to the State Governments. The Hindi Siksha Samiti at a meeting on 12-8-1954 took up this decision and since then it is only in very special cases that we have given grants to certain organisations. Otherwise we give grants only to the State Governments.

SKRI D. NARAYAN: The state--cnent given in answer to my question shows that there are 60 students receiving training at Agra. May I know, Sir, from what States the students have come?

DR. K. L. SHRIMALI: They have come from all over India but mostly from the eastern non-Hindi speaking States.

SHRI D. NARAYAN: May I know. Sir, the names of the States?

DR. K. L. SHRIMALI: I do not have the names, but, as far as I remember they come from Assam, Orissa and Bengal and this is subject to correction.

SHFT D. NARAYAN: Not from Bombay State?

DR. K. L. SHRIMALI: I am not aware.

PROF. G. RANGA: In view of the fact that Government have been giving grants to universities directly without having to depend upon the State Governments' recommendations why is it that Government have chosen this different policy in regard in Hindi Prachar and especially when

it is the case thai ' the Dakshin Bharat Hindi Prachar Sabha has been recognised to be as big and as good as a university by all concerned with Hindi Prachar in this country and notably by the President of the Republic?

to Questions

DR. K. L. SHRIMALI: The position is that formerly we were giving grants to the State Governments and certain organisations. Then a conference of the Hindi Siksha Samiti was held in which the various Education Ministers of the non-Hindi speaking States were represented. That conference decided that the Hindi Siksha Samiti should be reformed and that it was advisable to give grants only to the State Governments for the propagation of Hindi, and Government has accepted that recommendation.

SHRI H. C. DASAPPA: May I know, Sir, whether apart from the universities and purposes like having training institutions the Siksha Samiti to which he referred has not also proposed aid to these non-official institutions which are carrying on propaganda in Hindi?

Dr. K. L. SHRIMALI: Well, Sir, I have said that the State Governments send their schemes, and normally we give grants only to the State Governments and not to organfeations.

SHRI H. C. DASAPPA: That is very well understood. What I want to know is, where' the State Governments recommend grants to organisations carrying on this work, whether the Education Ministry is not going to help such organisations.

DR. K. L. SHRIMALI: Sir, the State Governments may recommend various names or various organisations, but our policy is to give grants to the State Government. It is for the State Government to determine in what way they should distribute the grants. We do not give direct grants to any organisations.